## CENTRAL ADMINISTRATIVE TRIBUNAL Principal Bench

R.A. No. 191 of 1996 in O.A. No. 2170 of 1995

New Delhi, dated this the 18 or lober 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A) HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Mrs. Asha Kandpal, W/o Shri V.P. Kandpal, r/o 857, Delhi Administration Flats, Gulabi Bagh, Delhi-110007. .... REVIEW APPLICANT

## VERSUS

- 1. Lt. Governor, NCT of Delhi, Raj Niwas, Rajpur Road, Delhi.
- 2. The Secretary (Education), Govt. of NCT ofDelhi, Old Secretariat, Delhi.
- 3. Director of Education, Directorate of Education, Govt. of NCT of Delhi, Old Secretariat, Delhi.
- 4. Dy. Director of Education (Admn.), Directorate of Education, Estt. II Branch, Govt. of NCT of Delhi, Old Secretariat, Delhi. RESPONDENTS

## ORDER (By Circulation)

## BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Perused the R.A.

- We are unable to detect any error 2. apparent on the face of the record in the impugned judgment dated 26th August, 1996, which calls for the same to be reviewed.
- The R.A. is rejected. 3.

(DR. A. VEDAVALLI)

Member (J)

/GK/

(S.R. Member (A)